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title: Presentation of the 43rd to 50th Reports of the Committee on Public Accounts.

PROF. K.V. THOMAS (ERNAKULAM): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2015-16):-

- (1) 43rd Report on the subject 'Indira Awaas Yojana' based on C&AG Report No. 37 of 2014.
 - (2) 44th Report on the subject 'Extra Avoidable Expenditure by ANURAG' based on para 5.1 of the C&AG's Report No. 30 of 2013.
 - (3) 45th Report on the subject 'Performance of 100% Export Oriented Unit (EOU) Scheme' based on C&AG Report No. 9 of 2015.
 - (4) 46th Report on the subject 'Implementation of Public Private Partnership project at Chhatrapati Shivaji International Airport, Mumbai' based on C&AG Report No. 15 of 2014.
 - (5) 47th Report on the subject 'Hydrocarbon Production Sharing Contracts' based on C&AG Report No. 19 of 2011-12 (Performance Audit) and Report No. 24 of 2014.
 - (6) 48th Report on the subject 'Avoidable Expenditure on Service Tax by Insurance Regulatory and Development Authority' based on Para 6.1 of the C&AG Report No. 18 of 2015.
 - (7) 49th Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Fourth Report (Sixteenth Lok Sabha) on 'Rail Link to Kashmir'.
 - (8) 50th Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Twenty-third Report (Sixteenth Lok Sabha) on 'Indian Customs Electronic Data Interchange System (ICES 1.5)'.
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